Annexure 9 Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited Date of Commencemnt of CIRP : 30 August 2024 (Version 2: Pursuant to claims received and updated as on 12 February 2025) List of Operational creditors (other than Financial and Operational Dues) Details of claim received **Details of claim Admitted** Amount of any Amount of Amount covered Amount % of voting Share mutual dues Amount of claim Amount of claim SI No. Name of creditor Remarks if any contingent Date of Amount of claim Whether Amount claimed by security covered by in COC if that may be set not admitted under verification Nature of claim claim receipt admitted related party? applicable interest Guarantee off Annual Custody 1 National Highway Authority of India 12,78,21,00,936 Additional information sought 28-Jan-25 12,78,21,00,936 Fee No No No NA -12,78,21,00,936 12,78,21,00,936 Total